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Title: Regarding alleged harassment meted out to All India Service Officers by Government of Karnataka.

SHRI B.S. YEDIYURAPPA (SHIMOGA): Madam Speaker, thank you very much for giving me this opportunity. In the State of Karnataka, there a feeling amongst the Government officials that they are not safe in the State. There is a sense of anarchy prevailing in the minds of the bureaucrats. The police officers are being subjected to insult, humiliation and ill-treatment and frequent transfers are also being effected. Two police officers in Karnataka of the rank of DOSP, * have committed suicide. Before committing suicide DOSP * had given interview to a TV channel and he named * the ex-Cabinet Minister of Karnataka and two other higher officials as responsible if anything happened to him. * was a young police officer but he committed suicide because he was suspended...*(Interruptions)*

HON. SPEAKER: Please do not take names.

SHRI B.S. YEDIYURAPPA : One lady officer * DOSP resigned in disgust due to harassment and ill-treatment by the Minister in charge. She was fighting against the *mafias*.

HON. SPEAKER: Names will not go on record.

SHRI B.S. YEDIYURAPPA: One officer * tendered resignation due to repeated transfers.

HON. SPEAKER: Names will not go on record.

12.53 hours

(At this stage, Shri R. Dhruvanarayana and some other hon. Members came and stood on the floor near the Table.)

SHRI B.S. YEDIYURAPPA: One lady officer, namely, Ms. Reshmi Mahesh was assaulted in Mysore. An IAS officer * was assaulted, humiliated and insulted by * a close confidant of the *. The Collector lodged a police complaint. The District Court rejected the bail application but still he is not arrested. One * Assistant Commissioner was transferred 24 times in three years. Now he is thinking of taking VRS. Day before yesterday a lady * attempted suicide in police station due to threat from senior officials.

HON. SPEAKER: Names are not going on record.

SHRI B.S. YEDIYURAPPA: This shows that the Government of Karnataka does not want efficient, honest and sincere officers to function. I would like the Union Government to issue necessary instructions to safeguard the interest of the officials and handover the suicide cases of * to the CBI for enquiry.

***..... ***Madam Speaker, on 4th of July 2015 * Dy. Superintendent of Police committed suicide at Madikeri. Prior to that in an interview to a television channel, he talked about his trauma leading to mental stress and persons responsible for the same. However, the Hon. Home Minister of Karnataka in his statement on the floor of the House in the Karnataka Legislative Assembly mentioned that the internal disputes in the family was reason for his death. * was very much hurt by such a statement and wrote to the Hon. Prime Minister seeking CBI enquiry into the suicide of her husband *. Although * committed suicide at 5.00 PM, the information was not made known to anyone except to his father till 8 PM. In the meantime the police recorded the statement of his father and thereafter the news of * suicide was made available to the world. Besides this, there was one more police officer in the same rank, * committed suicide at Chikmagalur on 5th July 2015. Apart from this two police officers resigned namely * IPS officer and * DSP, who joined the service just one and half years ago. * IAS officer belonging to Scheduled Caste community, was threatened and harassed by a close confidant of the Hon. Chief Minister of Karnataka. There are number of such incidents taking place in the state.

Therefore I request the Union Government to order CBI enquiry into these incidents. I would like to bring to the notice of the Union Government the law and order in the State of Karnataka is completely derailed. I have also brought this to the notice of the Hon. Prime Minister and the Hon. Home Minister. Let the truth come out from an appropriate enquiry by the CBI. I once again urge upon the Union Government to do justice to the bereaved families of the police officers, who committed suicide in Karnataka by handing over the cases to CBI. Thanking you.

HON. SPEAKER

Shri Bhairon Prasad Mishra,

Kunwar Pushpendra Singh Chandel,

Shri Shivkumar Udasi,

Kumari Shobha Karandlaje,

Shri P.C. Mohan,

Shri Pratap Simha,

Shri Bhagwanth Khuba and

Shri Pralhad Joshi are permitted to associate with the issue raised by Shri B.S. Yediyurappa.

...(Interruptions)

12.56 hours

*(At this stage, Shri R. Dhruvanarayana and some other hon. Members
went back to their seats.)*

DR. P. VENUGOPAL (TIRUVALLUR): Madam, please allow me to speak....*(Interruptions)*

HON. SPEAKER: You can associate. You can give your name for it. You cannot speak on it.

...(Interruptions)

HON. SPEAKER: According to rule, you have to give your name to associate. Now Mohammed. Faizal may speak.